

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 47 of 2013**

Dated : 25th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
PTC India Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rajiv Bhardwaj
Mr. Ravi Krishna
Mr. Varun Pathak for R.1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. He is directed to file the Rejoinder and the Written Submissions on or before 10.05.2013 after serving copy on the other side.

Post the matter for hearing on **15.05.2013**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt